



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.09.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 22.09.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1782 of 2026 Part Heard	Ashish Seth Vs. Ashish Singh & Ors. With	22.09.2026	24.09.2026
2.	Comp. App. (AT) (Ins) No. 1784 of 2026 Part Heard	ICICI Bank Ltd. Vs. Ashish Singh Resolution Professional of Ferrous Infrastructure Pvt. Ltd. & Ors.	22.09.2026	24.09.2026
3.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	22.09.2026	29.09.2026

4.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	22.09.2026	29.09.2026
5.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	22.09.2026	29.09.2026
6.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	22.09.2026	29.09.2026
7.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	22.09.2026	29.09.2026
8.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	22.09.2026	29.09.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar